

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 5/441/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.05.2017**

Name of the Company: Shruti Power Projects Pvt. Ltd.

Section of the Companies Act: Section 177(1) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

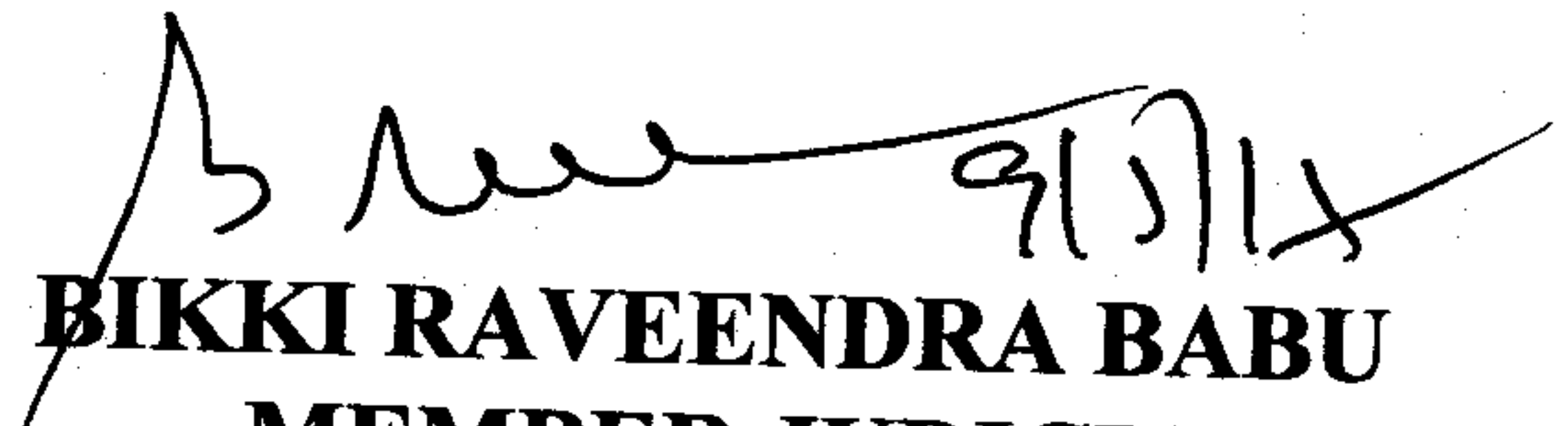
2.

ORDER

None present for petitioner.

Petitioner no. 1 not complied with the order 13.04.2017.

Inform Registrar of Companies, Gujarat accordingly for further actions.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 9th day of May, 2017.